Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No. 349/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M.

Name of the Company Under Section		Ramsarup Industries Ltd 10 IBC		
١.	Mr. RATNA	NKO BANERJI,)	I CICI BANK	
2.	Mr. SIDDH	ARTHA DATTA	LIMITED	Sulva &
3.	Ms. SUKI	ANI QUIVEDI		1 -
13 A	S. C. PI	ATHAK	RAMSARUP INDUST	
5.	ARUIL	D THUNTHOREN	ARCIL	Aciden
6	DEBA	MGHH BKON		

ORDER

Nobody is present from the petitioner's side. Ld. Counsels for the ICICI Bank and Assets Reconstructions Co. of India Ltd. are present. One of the representative of the petitioner made a request for adjournment due to illness of his Counsel. It is submitted that petitioner's Counsel did not authorize any representative to appear in the matter.

This case is pending since 28/05/2017. If no one appears on the next date of hearing, then the petition shall be dismissed in default.

List the matter on 20/07/2017.

(Vijai Pratap Singh) Member (J)